12.10 hes.

PAPERS LAID ON THE TABLE

Papers Laid

Gujarat Vacant Lands m Urban Areas (Prohibition of Alienation) Amendment Act, 1974 and Gujarat Government Orders under Gujarat Vacant Lands in Urban Areas (Prohibition of Alienation) Act, 1972.

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI): I beg to lay on the Table:

- (i) A copy of the Gujarat Vacant Lands in Urban Areas (Prohibition of Alienation) Amendment Act, 1974 (President's Act No. 10 of 1974) (Hindi and English versions) published in Gazette of India dated the 7th August, 1974 under sub-section (3) of section 3 of the Gujarat State Legislature (Delegation of Powers) Act, 1974 together with an explanatory note [Placed in Library. See No LT-8365/74]
- (ii) (a) A copy each of the following Gujarat Government Orders under sub-section (4) of section 7 of the Gujarat Vacant Lands in Urban Areas (Prohibition of Alienation) Act, 1972, read with clause (c) (iii) of the Proclamation dated the 9th February, 1974 issued by the President in relation to the State of Gujarat.
 - Order No VCT/SR, 595/72, dated the 29th November, 1973 in the case of Shri Walter Jacob Christian and others.
 - (2) Order No. VCT/SR/15/72. dated the 29th November, 1973, in the case of Shrı Abdul Karimbhai Hajınabibhai.
 - (3) Order No VCT/SR/579/72, dated the 29th November, 1973 in the case of Shri Dineshbhal Mohanlal Desai.
 - (4) Order No. VCT/SR/70/73, dated the 3rd December, 1973 in the case of Shri Lalbhal Devchand Shah.
- (5) Order No. VCT/SR/11/13/14/ 72, dated the 5th December, 2016 LS-2.

- 1973 in the case of Shri Chandrakant Chotalal Desai.
- (6) Order No. VCT/SR/755 dated the 29th December, 1973 in the case of Shri Shankalchand Jaichandbhai Patel.
- (7) Order No. VCT/SR/573/72 dated the 15th December, 1973 in the case of Shri Dhirubhai Ranchhodbhai Desai.
- (8) Order No. VCT/SR/37/73 dated the 29th December, 1973 in the case of Shri Trikamlai Ranchhodas Panchal.
- (9) Order No. VCT/SR/635/72 dated the 31st December, 1973 in the case of Shrı Hamirbhai Kanjıbhai Doriya.
- (10) Order No VCT/SR/573/72 dated the 8th January. 1974 in the case of Adarsh Cooperative Industrial Estate Ltd.
- (11) Order No VCT/SR/576/73 dated the 8th January, 1974 in the case of Shri K. N. Taneja.
- (12) Order No. VCT/SR/78/73 dated the 3rd February, 1974 in the case of Shubhsegar Mulls Pvt Ltd.
- (13) Order No VCT/SR/29/73 dated the 3rd February, 1974 in the case of M/s. Rupam Cine Enterprise.
- (14) Order No VCT/SR/77/73 dated the 13th February, 1974 in the case of M/s. Dugar Textile Mills Pvt. Ltd.
- (15) Order No. VCT/SR/45/72 dated the 13th February, 1974 in the case of Mahalaxmi Metal and Rolling Factory.
- (16) Order No. VCT/SR/740 dated the 13th February, 1974, in the case of Shri Vijay Steel Rolling Mills Pvt. Ltd.
- (17) Order No. VCT/SR/696/72 dated the 19th February, 1974 in the case of Gravity Instrument Private Ltd.
- (18) Order No. VCT/SR/644/72 dated the 28th Feruary, 1974 in the case of Vishnu Cotton Jinning Factory.

Narangoura.

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- (19) Order No. VCT/3074/25904-V dated the 20th April, 1974 in the case of Shri Chandra Sinha Gambhirsinha Venkaneda Tal. Palsana.
- (20) Order No. VCT/1474/17747-V. dated the 29th April, 1974 in the case of Shri Ramji Motiji Thakore, Chodasar Taluka City.
- (21) Order No. VCT/1473/85194-V dated the 11th April, 1974 in the case of Shri Naroda Satyanarayan Cooperative Housing Society, Ahmedabad.
- No. VCT-2074/Kha/ (22) Order 2152-V dated the 18th April, 1974 in the case of Shri Surajlal Maganbhai Paneria, Pannera Pardi Taluka Bulsar.
- (23) Order No. VCT-3073/Kha/ 4937-V dated the 21st April, 1974 in the case of Shri Santi-Rangildas Khandwala Surat.
- (24) Order No. VCT/2473/113882-V dated the 11th April, 1974 in the case of Shri Devjibhai Ambabhai. Junagadh.
- (25) Order No. VCT/1474/25599-V dated the 29th April, 1974 in the case of Shri Ranchodbhai Atmaram, Sola Tal Daskroi.
- (26) Order No. VCT/2673/26480-V dated the 18th April, 1974 in the case of Shri Patel Bhikhabhai Shankarlal, Visnagar.
- (27) Order No. VCT/3173/100063-V dated the 16th April, 1974 in the case of Shri Mahavir Cooperative Housing Ltd., Vidvan, Surendranagar.
- (28) Order No. VCT/3074/21742-V dated the 29th April, 1974 in the case of Shri Thakorebhai Kuberbhai Patel, Puna Tal Choriyasi.
- (29) Order No. VCT/1474/9179-V dated the 18th April, 1974 in the case of Shri Ishwarbhai

- Shivlal Patel. Taluka Daskroi, Distt. Ahmedabad.
- (30) Order No. VCT/1473/123874-W dated the 23rd April, 1974 in the case of Shri Ibrahim Daud Nabibhai, Jamalpur Chakla.
- (31) Order No. VCT/2373/43756-V dated the 29th April, 1974 in the case of Shri Rambhai Gigabhai & Bhanabhai Ratna, Junagadh.
- (32) Order No. VCT/SR/52/73 dated the 5th April, 1974 in the case of Shri Mahalaxmi Cotton Jinning Factory. Dholka.
- (33) Order No. VCT/SR/654/72 dated the 5th April, 1974 in the case of M/S. Rasik Cine Enterprise, Ahmedabad.
- (34) Order No. VCT/SR/130/73 dated the 7th April, 1974 in the case of Pinku Corporation, Ahmedabad
- (35) Order No VCT/SR/638/72 dated the 20th April, 1974 in the case of Associated Labour Corporation, Ahmedabad.
- (36) Order No VCT/SR/89/73 dated the 22nd April, 1974 in the case of Gujarat State Fertiliser Company Baroda.
- (37) Order No. VCT/SR/45/73 dated the 23rd April, 1974 in the case of Electro Engineering Products, Baroda.
- (38) Order No. VCT/SR/38/73 dated the 23rd April, 1974 in the case of Shri Epox Electricals Pvt. Ltd., Baroda,
- (39) Order No. VCT/SR/53/73 dated the 27th April, 1974 in the case of Smt. Navmalikaben Manubhai Kamdar, Baroda.
- (40) Order No. VCT/LND/WS/2228 dated the 19th April, 1974 in the case of Ambica Brick Industries, Godbra.

(41) Order No VCT/SR/258/72 dated the 20th April, 1974 in the case of Smt Harigangaben Ishwarlal, Katargam, Surat

Papers Laid

- (42) Order No VCT/RG/333 dated the 26th April 1974 in the case of Shri Ram Paper Mills Pvt Ltd Surat
- (43) Order No TNC/VCT dated the 5th April 1974 in the case of Vallabh Glass Works Vallabh-Vidyanagar
- (44) Order No TNC/VCT/SR/164/ WS/3780 dated the 20th April 1974 in the case of M/S Krishna Metal Industries, Nadiad
- (45) Order No TNC VCT/SR/202/ WS 3772 dated the 20th April, 1974 in the case of Shri Ravjibhai Parsottam Uttarsanda Tal Nadiad
- (46) Order No TNC VCT/SR/175/ WS 3805 dated the 30th April 1974 in the case of Bhagvati Cold Storage Nadiad
- (47) Order No TNC VCT SR/80/ WS dated the 20th April 1974 in the case of Shii Chaturbhai Lallubhai Patel Moguri Tal Anand
- (48) Order No TNC VCT/SR 80/ WS/3665 dated the 20th April 1974 in the case of Shri Vithalbhai Lakhabhai Uttarsanda Tul Nadiad
- (49) Order No LND/VST/Shp-6590 WS 2337 dated the 19th April 1974 in the case of Gujarat Cables and Enemaled Products Pvt Ltd Ankleshwar
- (50) Order No VCT/1474/41648-V
 dated the 16th May 1974 in
 the case of Shri Sakaraji
 Udaji Thakore, Ambethi Tal
 Dholka
- (51) Order No VCT/3074/35848-V dated the 27th May, 1974 in the case of Shrı Durlabhbhai

- Lallubhai, Sandhiar, Tal Olpad
- (52) Order No VCT/2074/7511-V
 dated the 27th May 1974 in
 the case of Shri Navsari
 Vibhag Kushtarog Nivaran
 Mandal Navsari
- (53) Order No VCT/2074/1567-V
 dated the 1st June 1974 in
 the case of Shri Dhirubhai
 Ranchodji Desai Vapi Tal
 Pardi
- (54) Order No VCT/1874/37149-V dated the 1st June 1974 in the case of Shri Nathubhai Dhanabhai Akwada Tal Bhavnagar
- (55) Order No VCT/1473/88747-V
 dated the 7th June 1974 in
 the case of Shri Ambaji
 Mataji Devasthan Managing
 Committee Palanpur
- (56) Order No VCT/1473/17882-V dated the 14th June 1974 in the case of Shri Hasumukhlal Keshavlal Patel Ahmedabad
- (57) Order No VCT/3074/45215-V dated the 5th June 1974 in the case of Shri Kalidas Dahyabhai, Ahmedabad
- (58) Order No VCT/1473/23044-V dated the 24th June 1974 in the case of Shri Popatlal Premchand & Subhodhchandra Popatlal Ahmedabad
- (59) Order No VCT 1473/89045-V
 dated the 25th June, 1974 in
 the case of Shri Jitendra Patel
 Chairman of Yashsagar Cooperative Housing Society
 Limited Ahmedabad
- (60) Order No VCT 2874/41649-V
 dated the 27th June 1974 in
 the case of Shri Vadaliya
 Rasulfateh Rajyadala Tal.
 Vankaner Rajkot
- (61) Order No VCT-1774/37688-V dated the 27th June 1974 in the case of Shri Chaganbhai Punjabhai Patalwadia, Bill Tal, Baroda.

- VCT-2072/1545-V (62) Order No. dated the 27th June, 1974 in the case of the State Bank Staff Cooperative Housing Society (Proposed), Bulsar.
- (63) Order No. VCT/2473/113075-V dated the 28th June, 1974 in the case of S. T. Employees Cooperative Housing Society (Proposed) Borsad, Kaira.
- (64) Order No. VCT/2874/47806-V dated the 10th July, 1974 in the case of Shri Bhimsinha Gulabsinha Jadeja, Rajkot.
- (65) Order No. VCT/3073/141890-V dated the 16th July, 1974 in the case of Shri Jamnadas Maganlal, Surat.
- (66) Order No. VCT/1774/659-V dated the 17th July, 1974 m the case of The Krishna Cooperative Housing Society, Baroda.
- (67) Order VCT/SR/82/73 No. dated the 2nd May, 1974 in the case of Sukrut Cooperative Industries, Ahmedabad.
- (68) Order No. VCT/SR/705/72 dated the 6th May, 1974 in the case of Gangadhar Cotton Pressing Factory, Ahmedabad,
- (69) Order No. VCT/SR/705/72 dated the 6th May, 1974 in the case of M/S. Leubi Engineering, Ahmedabad.
- (70) Order No. VCT/SR/119/73 dated the 14th May, 1974 in the case of Madhavpura Market Shop and Ware Housing Cooperative Society Ltd., Ahmedabad.
- VCT/SR/42/72 (71) Order No. dated the 16th May, 1974 in the case of Shri Jamanadas Narayandas Jethanand Harijani. Ahmedabad.
- (72) Order No. VCT/SR/19/73 dated the 18th May, 1974 in the case of M/S. Continental Industries Ahmedabad.
- (78) Order No. VCT/SR/118/73 dated the 18th May, 1974 in

- the case of Shri Nathubhal Kuberdas Prajapati, Ahmedabad.
- (74) Order No. VCT/SR/307/72 dated the 30th May, 1974 in the case of M/S. Vadnagarwala Dying and Printing Works, Ahmedabad.
- (75) Order No. VCT/SR/508/72 dated the 30th May, 1974 in the case of M/S. Ganibhai Vadnagarwala, Rahimji Ahmedabad.
- (76) Order No. VCT/SR/138/73 dated the 17th June, 1974 in the case of Ellisbridge Shopping Centre Owners Association, Ahmedabad.
- (77) Order No. VCT/SR/178/73 dated the 6th July, 1974 in the case of Smt. Laxmiben Sivaji Thakore, Ahmedabad,
- (78) Order No. VCT/ Case No. 20 dated the 13th May, 1974 in the case of M/S. Indian Chemical Industries, Rajkot.
- (79) Order No. (Vacant land case) No. 29 dated the 13th May. 1974 in the case of Shri Dayalal Mulji & Shri Ravji Mulji, Upletha
- (80) Order No. (Vacant land case) No. 16 dated the 20th May. 1974 in the case of M/S. Guldip Corporation, Kuvadva, Raikot.
- (81) Order No. (Vacant land case) No. 30 dated the 30th May. 1974 in the case of Mohanlal Dayabhai Vadera, Rajkot.
- (82) Order No. (Vacant land case) No. 21 dated the 31st May, 1974 in the case of Shri Vasantlal Popatlal Malaviya, Gondal, Distt. Rajkot.
- (83) Order No. (Vacant land case) No. 10 dated the 6th June, 1974 in the case of Shri Hirji Ratna and others, Upleta.
- (84) Order No. VCT case No. 33 dated the 7th June, 1974 in the case of Kumari Shri Hit-

- endra Kumariba Rasikkumar Sinhji Zala, Wankaner.
- (85) Order No. (Vacant land case) No. 27 dated the 27th June, 1974 in the case of M/s. Jagadamba Pottery Works, Kankaner.
- (86) Order No. (Vacant land case) No. 34 dated the 27th June, 1974 in the case of Shri Bharat Re. factory, Morbi, Distt., Rajkot.
- (87) Order No. Bhumi/VCT dated the 1st May, 1974 in the case of Shri Govindbhai Ranchodbhai Dalyadi, Broach.
- (88) Order No. LND/VCT dated the 1st May, 1974 in the case of Shri Vasantlal Bhikhabhai Mistry, Broach.
- (89) Order No. Bhumi/VCT dated the 1st May, 1974 in the case of Shri Hasmukhlal Maganlal Shah, Chapra, Tal, Ankleshwar.
- (90) Order No. LND/VCT dated the 1st May, 1974 in the case of Shri Jitendra Jashbhai Patel.
- (91) Order No. LND/VCT dated the 1st May. 1974 in the case of Shri R .C. Sodagar.
- (92) Order No. LND/VCT dated the 1st May, 1974 in the case of Shri M. B. Dalwadi.
- (93) Order No. Bhumi/VCT dated the 1st May, 1974 in the case of Shri J. K. Pandya.
- (94) Order No. Bhumi/VCT dated the 1st May, 1974 in the case of Shri Jayantilal Bhikhabhai Modi.
- (95) Order No. LND/VCT 44/74 dated the 8th May, 1974 in the case of Shri N. C. Modi.
- (96) Order No. Bhumi/VCT dated the 9th May, 1974 in the case Shri P. A. Shah, Partner,

Anand Engineering Works, Broach.

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- (97) Order No. Bhumi/VCT/Wasi dated the 16th May, 1974 in the case of Shri V. M. Dodaji, Director, Cowaran Pvt. Ltd.
- (98) Order No. VCT/SR/340 dated the 3rd May, 1974 in the case of Tapi Industrial Cooperative Service Society (Proposed).
- (99) Order No. VCT/SR/296/73 dated the 7th May, 1974 in the case of J & K Industries, Surat.
- (100) Order No. VCT/SR/332 dated the 9th May, 1974 in the case of Shri Kantılal K. Thakore, Partner of Kamal Tiles.
- (101) Order No. VCT/SR/279 dated the 5th July, 1974 in the case of Shri Ramkrishna Industrial Cooperative Service Society Limited, Surat.
- (102) Order No. VCT/SR/316 dated the 5th July, 1974 in the case of Shri Gulabchand Syamal, Olpad, Distt. Surat.
 - (103) Order No. VCT/SR/36/73 dated the 2nd May, 1974 in the case of M/s. Inland Cryogenic Private Ltd., Baroda.
- (104) Order No. Ch. LND-I, VCT/₁ 691/74 dated the 17th June, 1974 in the case of Shri Jalram Cold Storage-Ice Factory, Amreli.
- (105) Order No. Ch. LND/AVCT/892/1 74 dated the 28th May, 1974 in the case of Bharat Cement Pipe Industries, Amreli.
- (106) Order No. VCT/SR/65/73 dated the 15th May 1974 in the case of Shreyas Education Trust, Baroda.
- (107) Order No. VCT/SR/15/73 dated the 18th May, 1974 in the case of Alembic Chemical Works Company Ltd., Baroda.

- (108) Order No. VCT/SR/101/74 dated the 4th June, 1974 in the case of Sarabhai M. Chemicals (Telerad Private Ltd.,) Baroda.
- (109) Order No. VCT/SR/44/74
 dated the 4th June, 1974 in the
 case of Shri Nitinbhai Chhotabhai Desai and Others,
 Baroda.
- (110) Order No. VCT/SR/42/73 dated the 4th June, 1974 in the case of Shri Haribhai Bhimbhai Naik and Others, Baroda.
 - (111) Order No. VCT/SR/43/73 dated the 4th June, 1974 in the case of Shri Savailal Amritlal Seth. K. M. Haribhai Bhimbhai Naik
- (112) Order No VCT/SR/23/74
 dated the 26th June, 1974 in
 the case of Shri Amarsinha
 Ranchod Solanki and Others,
 Garadhia Tal, Savali.
- (113) Order No. VCT/SR/95/73 dated the 5th July, 1974 in the case of Shri Motibhai Kalidas Patel and Others.
- (114) Order No. VCT/SR (16/73 dated the 5th July, 1974 in the case of Shri Light Publication Ltd., Baroda.
- (115) Order No. VCT/SR/115/74 dated the 6th July, 1974 in the case of M/s. Fluid Controls. Baroda.
- (116) Order No. VCT/SR/114/74 dated the 6th July, 1974 in the case of M/s. Allied Castings, Baroda.
- (117) Order No. VCT/SR/112/74
 dated the 6th July, 1974 in the
 case of M's. Jyoti Limited,
 Baroda.
- (118) Order No. VCT/SR/34/73 dated the 6th July, 1974 in the case of Shri Suryakant Somabhai Patel.
- (119) Order No. VCT/SR/92/73
 dated the 10th July, 1974 in
 the case of Shri S. P. Purohit,
 Attorney, Dhir Krishi MangalSociety, Baroda.

- (120) Order No. LND-2-C 1481 dated the 26th June, 1974 in the case of Unity Industries, Junagadh, Junagadh.
- (121) Order No. VCT/SR/365 dated the 11th July, 1974 in the case of S. K. Industrial Coop. Service Society Ltd., (Proposed) Surat.
- (122) Order No CH/VCT/SR-2/1974 dated the 1st June, 1974 in the case of M/s. Dayaram Metal Works Pvt., Ltd., Bellimora
 - (123) Order No. CH/VCT/SR-31/74 dated the 8th July, 1974 in the case of the Amalgamated Electricity Co., Ltd., Bulsar
- (124) Order No CH/VCT/SR/18/73 dated the 15th July. 1974 in the case of Ram Rolling Mills Pvt. Ltd., Navasari
- (125) Order No LND/NA/M/1272 dated the 29th May, 1974 in the case of M/s Rajdeep Ceramic Industries, Maniari, Tal, Mehsana.
- (126) Order No. LND/NA/WS/969 dated the 16th July, 1974 in the case of Bal Jadiben, W/o. Gangaram Lalludas, The Proprietor of N. K. Brother, Unza Tal, Sidhpur.
- (127) Order No. TNC/VCT/SR-195/, WS/7346 dated the 13th May, 1974 in the case of Patel Export Co., Nadiad.
- (128) Order No TNC/VCT/SR-212 dated the 20th May, 1974 in the case of Shri Rajendra Prasad Ishwarbhai Patel.
- (129) Order No. TNC/VCT/SR-72./. WS 735 dated the 31st May, 1974 in the case of Shri R. J. Patel of Umreth, Holding Powers of Attorney from Maniben W/o Punjabhai Jedhabhai Patel.
- (130) Order No. TNC/VCT/SR/77/ WS/ 3637 dated the 31st May, 1974 in the case of Shri Chhotabhai Punjabhai Patel, Nadiad.
- (131) Order No. TNC/VCT/SR-111/ WS/7396 dated the 31st May

- 1974 in the case of Shri Chandrakant Chunilal of Umroth Tal. Anand.
- (132) Order No. TNC/VCT/SR. 166/, 73 dated the 31st May, 1974 in the case of Shri Ambalal Hathibhai Patel, Pipal Tal. Nadiad.

Papers Laid

- (133) Order No. TNC/VCT/SR-178/ WS/7388 dated the 31st May, 1974 in the case of M/s. Nadiad Wire Netting Industries, Nadiad
- (134) Order No TNC/VCT/SR-87/, WS/7422 dated the 7th June. 1974 in the case of Borsad Oil Mill, Borsad.
- (135) Order No TNC/VCT/SR. 140/ WS/7235 dated the 28th June, 1974 in the case of Borsad Taluka Cooperative Cotton Sale and Jinning and Pressing Society Borsad.
- (136) Order No TNC/VCT/SR-92/, WS/7532 dated the 28th June 1974 in the case of Eliraben, D/10 Dudhabhai Jivabhai, Khadana Tal, Petland.
- (137) Order No TNC/VCT/SR-298/ WS/7541 dated the 4th July. 1974 in the case of Shri Pitambardas Jagjivandas Dalwadi, Nadiad.
- (138) Order No. TNC VCT/SR-218/ WS/7473 dated the 11th June. 1974 in the case of Shri Vijyakumar Chhanganlal Mohji, Tal, Mehmdabad.
- (139) Order No. TNC/VCT/SR-216/, WS/7471 dated the 11th June, 1974 in the case of Shri Ganshyambhai Gulabsing Vaghela Mahij.
- (140) Order No. TNC/VCT/SR-217/ WS 7472 dated the 11th June, 1974 in the case of Shri Ambalal Nagjibhai Patel, Mahiji, Tal, Mehmdabad.

- (141) Order No. TNC/VCT/SR-240/ WS/7467 dated the 11th June, 1974 in the case of Shri Vakhjibhai Lallubhai Patel, Nadiad.
- (142) Order No. TNC/VCT/SR-196/ WS/5524 dated the 11th June 1974 in the case of Anand Taluka Coop. Cotton and Jinning and Pressing Society, Ltd., Anand.
- (143) Order No. TNC/VCT/SR. 78 dated the 11th June, 1974 in the case of Shri Chhotabhai Gokaibhai, Narsanda, Nadiad.
- (144) Order No. TNC/VCT/SR-210 dated the 12th July 1974 in the case of M/s. Patel and Co., Borsad.
- (145) Order No. TNC/VCT/SR-209/, WS, dated the 12th July, 1974 in the case of M/s. Mukeah & Co. Borsad.
- (146) Order No. TNC/VCT/SR 103/, WS dated the 12th July, 1974 in the case of Anand Patel Truck Factory, Anand.
- (147) Order No. TNC/VCT/SR. 250/j WS 7916 dated the 12th July, 1974 in the case of Uttarsanda Kalavani Mandal, Uttarsanda.
- (148) Order No TNC/VCT/SR 125/, WS/4004 dated the 15th July, 1974 in the case of Power Cables Pvt. Ltd., Nadiad.
- (149) Order No VCT/iV/1433 dated the 10th May, 1974 in the case of Emergency Mechanic Works Surendranagar.
- (150) Order No. VCT/V/57/74 dated the 14th May, 1974 in the case of Shri D. C. Industries Ltd., Limbdi.
- (151) Order No. VCT/V/1509/73 dated the 20h May, 1974 in the case of Shri Bharat Jinning and Pressing Factory, Surendarnagar.
- (152) Order No. VCT/V/56/74 dated the 10th June. 1974 in the case of Shri Saurashtra Steel Industries Ltd., Surendranagar
- (153) Order No. VCT/V/475/74 dated the 21st June, 1974 in the

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case of M/s Amba Mechanic works, Surendranager.

- (154) Order No. VCT/V/2968 dated the 27th June, 1974 in the case of Shri Mahavir Mandal Industries, Surendranagar.
- (155) Order No. VCT/V/1117 dated the 6th July, 1974 in the case of Shri Surendranagar Udyognagar Sahakari Mandali Ltd., Surendranagar.
- (156) Order No. VCT/V/1788 dated the 12th July, 1974 in the case of Shri Khatki Umarbhai Kalubhai.
- (157) Order No. VCT/V/1637 dated the 15th July, 1974 in the case of M/s. Suketu Textiles, Surendranagar.
 - (b) A statement (Hindi and English version) showing (i) reasons for delay in laying the above Orders, and (ii) for not laying the Hindi versions thereof.

[Placed in Library. See No. LT-8365/ 74.]

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, kindly see Item No. 2, sub-para (ii) (1). The order is dated 29th November 1973. The subsequent two orders are also dated 29th November 1973. These should have come long ago before this House.

MR. SPEAKER: Which number is this?

SHRI JYOTIRMOY BOSU: We had the Budget Sersion. They had imposed President's Rule long ago. What was this hon Minister doing, sitting in his room? Does he not look after his work? I have grave doubts.

MR, SPEAKER: You just raise your objection.

SHRI JYOTIRMOY BOSU: Sir, he should explain this.

श्री अरेका पास्तान शासकी: कारण तो दिया है, उन को समझना चाहिए। कारण यह है कि 9 फरवरी, 1974 को गुजरात में प्रेसीडेंट्स रूल लागू हुआ। वहां से 29 जुलाई, को हुमारे यहां खबर धाई। 29 जुलाई के बाद सदन का सैशन नहीं था, उसके बाद यही सैशन हो रहा है। 19 भगस्त को हुमने पालियामेंट मे पेश करने के लिए भेज दिया। इसलिए गवर्नमेंट की तरफ से धीर मेरे विभाग की तरफ से कोई भून नहीं हुई है।

श्री शंकर बयाल सिंह (चतरा) :

मेरा व्यवस्था का प्रश्न है। मेरा कहना है

कि हिन्दी में इस को इन्होंने नही रखा है।

मैं जानना चाहता हू कि हिन्दी में इन का

विवरण कब तक भाएगा, यह मंत्री महोदय
बताएं।

श्री भोला पास्वान शास्त्री: दो सवाल उठाए गए हैं। एक तो यह कि फरवरी-मार्च मे सैशन था, उस मे क्यो नही रखा गया? गुजरात मे जिस वक्त प्रेसीडेट्न रूल लागू हुआ, गवर्नमेट की स्थिति साधारण नहीं थी इसलिए कागजात मेरे पास नहीं आए ।

भी ज्योतिमंय बसु : क्यो नही भ्राया ?

श्री भोला पश्चान शास्त्री: इसलिए नहीं भाया कि वहा पर प्रेसीडेंट्स रूल लाबू हुआ, जब प्रेसीडेंट्स रूल लाबू होता है, गवनंमेट मे चेंज होता है तो कुछ दिक्कतें होती हैं, उस को सभालना पड़ता है। .. (व्यवधान) ...

जहां तक हिन्दी का सवाल है यह बात ठीक है कि हिन्दी में भाना चाहिए। लेकिन गवनंमेंट का धार्डर है भीर होम मिनिस्ट्री का भार्डर है कि जो लोकल भाषा है जैसे गुजराठी में पिल्लकेशन हुआ है, हिन्दी में नहीं हुआ है, हम यह नहीं कहते हैं कि हिन्दी में नहीं भाना चाहिए, लेकिन इतना बास्य्यानस वेपर